National Company Law Tribunal

Allahabad Bench

CP NO. 12/AId/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: J. R. Inorganics Ltd.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, (Rule 7 of 18 4, 2016)

SI. NO.	Name	Designation	Representation	Signature
1. 2.	P. Nayesh Ashutosh hufsh Ani'l Kuman	Adu. ? Pes	Pehi h'ou eus	Arusilgisa
	ABHISHEZ ANAND GUNJAN JADWANI	ADV }	RESPONDENT	Surface 's

Order dated 07.03.2017

CP NO 12/Ald/2017 M/s. J.R.Inorganics Pvt. Ltd

The case is proposed for hearing today after lunch session however on request is the taken on board in pre-lunch session. Petitioner counsel desires to file reply to objection maintainability of the petition. According to him it is necessary to decide Five preliminary objection. Hence seeking time to file rejoinder within two-week. Time to the main Petition , such Exercise to be completed is granted. Further liberty is granted to file reply and such exercise within four-week form today.

The matter be listed on 14.04.2017.

Dated 07.03.2017

Shri H.P Chaturvedi (Member Judicial)